

MR 90/02
15/3/02

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH

Dated this Friday the 15th day of March, 2002

Coram: Hon'ble Mr. Shri B.N. Bahadur - Member (A)
Hon'ble Mr. S.L. Jain - Member (J)

O.A.733 of 2001

1. Bharatiya Tapal Rajandar
Karamchari Sangh,
32-33, Ibrahim Mansion,
Dr. Ambedkar Road, Parel,
Bombay.
represented by General Secretary,
R.S.Savant.
2. Suresh Rajaram Gawade,
aged 35 years
(By Shri R.S.Savant, Gen. Secretary,
B.T.R.K.Sangh) - Applicants

VERSUS

1. Director General,
Department of Posts,
Dak Bhawan, New Delhi.
2. Chief Postmaster General,
Maharashtra Circle,
GPO Building, Bombay.
3. Postmaster General, -
Bombay Region,
GPO Building, Bombay.
4. The Director of Postal Services,
Mumbai Region,
GPO Building, Mumbai.
5. Sr. Superintendent of Post Offices,
Thane, Central Division,
Thane.
(By Advocate Smt. H.P. Shah) - Respondent

ORAL ORDER

By Hon'ble Mr. B.N. Bahadur, Member (A) -

We have heard Shri R.S.Sawant, Secretary, Bharatiya Tapal Rojandar Karamchari Sang and Smt. H.P. Shah, learned counsel for the respondents. After hearing both sides we restore the petition. Shri Sawant undertakes to meet with all objections

raised initially at the time of filing of the OA by filing a fresh OA for which liberty is hereby granted subject to legal objections kept open on both sides. Fresh OA be filed within 15 days. This OA as well as MP 90/2002 are disposed of accordingly.

SLJ
(S.L.Jain)
Member (J)

B.N.Bahadur
(B.N.Bahadur)
Member (A)